

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.02/2018	-	For hearing	252(3)	Ace Health One Source Private Limited Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
9	H.N. KRISHNAMURTHY PCS Ph. 9448513473	Ace Health One Source Pvt Ltd	H.N. Krishnamurthy

ORDER

PCS for Petitioner Company is present. ROC-Karnataka, Bangalore has filed his report. Heard PCS, list it for orders on 05/03/2018.


Member (T)


Member (J)